# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 856 ANSWERED ON 08/12/2025

#### IMPLEMENTATON STATUS OF THE STREET VENDORS ACT, 2014

#### 856. MS. SWATI MALIWAL:

### Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) Current status of implementation of the Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014, in Delhi, including the district-wise number of Town Vending Committees constituted, their operational status, and existing vacancies;
- (b) numbers of street vendors surveyed, registered and issued vending certificates since 2020 yearwise and district-wise;
- (c) number of vending zones planned versus developed, including land allotment status, DDA and municipal approvals, and the number, location, and capacity of vending zones notified and operationalised in Delhi; and
- (d) eviction and relocation of street vendors since 2020, including numbers affected and districts where such actions took place, year-wise?

#### **ANSWER**

## THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

- (a) Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014 was notified by Government of India, however its implementation lies with respective States/Union Territories and ULBs including framing of Rules, Schemes, Bye-laws etc. As per information received from Municipal Corporation of Delhi (MCD), the constitution of Second Town Vending Committee (TVC) is at notification stage. Further, New Delhi Municipal Council (NDMC) has informed that there is one Town Vending Committee for NDMC.
- (b) As per information shared by MCD, 62,333 Street Vendors were surveyed in 2021-22 and issued Certificate of Vending (CoV). The second phase of survey is at implementation stage. A statement showing Zone-wise details of Street Vendors surveyed and issued CoV is at Annexure-I. As informed by NDMC, survey of Street Vendors was conducted during the period from January 2025 to July 2025. The applications and documents of Street Vendors are with TVC for examination.
- (c) As per information received from MCD and NDMC, as on date, no vending zones have been notified.
- (d) As per information received from MCD and NDMC, no specific data is available.

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## ANNEXURE – I: REFERRED TO IN REPLY TO RAJYA SABHA UNSTARRED QUESTION NO. 856 ANSWERED ON 08.12.2025

## STATEMENT SHOWING ZONE WISE DETAILS OF STREET VENDORS SURVEYED & CoV ISSUED UNDER THE JURISDICTION OF MCD SINCE 2014

Year 2021-2022		
S. No.	Zone	Certificate of Vending issued
1	Central Zone	6,984
2	City- Sader Paharganj	6,400
3	Civil Line	2,861
4	Karol Bagh	3,971
5	Keshav Puram	5,076
6	Najafgarh	3,543
7	Narela	3,397
8	Rohini	3,970
9	Shahdara North	7,707
10	Shahdara South	7,781
11	South Zone	6,592
12	West Zone	4,051
	Total	62,333